Annexure – 8

Name of the corporate debtor: Bhatia Global Trading Ltd.; Date of commencement of Liquidation 22.10.2020 ; List of creditors as on: 12.10.2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	**SBICAP Trustee Company Limited**		7,61,330	6,72,893				NO					
2	**Vitol S.A.**		5,37,60,22,552	5,37,60,22,552				NO					
3	**Surya Exim Limited (In CIRP) (by RP Mr. Sunil Kabra).**		3,79,026	3,79,026				NO					
4	**United Shippers Limited**		1,60,46,816	1,60,46,816				NO					
	TOTAL		**5,39,32,09,724.00**	**5,39,31,21,287.00**									

Remarks, if any